

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**Subject:** Re-constitution of Committee to monitor the pace, progress and implementation of Centrally Sponsored Projects and operationalization of Gram Nyayalayas.

ORDER


No.: 541 — of 2023/RG

Dated: 26-4-2023

In partial modification to the High Court Order No. 800 dated 28.01.2021, Hon'ble the Chief Justice has been pleased to re-constitute the subject Committee as under :-

1. Hon'ble Mr. Justice Tashi Rabstan, Chairperson
2. Hon'ble Mrs. Justice Sindhu Sharma, Member
3. Hon'ble Mr. Justice Puneet Gupta, Member

By Order

  
26.04.23


(Shahzad Azeem)  
Registrar General

No. 21138-67 of 2023/RG

Dated: 26-4-2023

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
*... for kind information of Their Lordships.*
3. Joint Secretary to Government of India, Ministry of Law Justice, Union of India, for information.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
9. Law Secretary, UT of Ladakh.
10. All Principal District & Sessions Judges.
11.  CPC, e-Courts, High Court of J&K and Ladakh, Jammu, for uploading the same on the official website of the Hon'ble High Court.
12. Director Finance, High Court of J&K and Ladakh, Jammu.
13. Deputy Registrar (Infrastructure), High Court Main Wing, Jammu.  
*... for information and necessary action.*
14. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining record of the same.

  
26.04.23.  
Registrar General